

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 943 OF 2018 & 733 OF 2018**

**in**  
**DFR No. 1480 of 2018**

**Dated: 11<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Madhya Pradesh Power Management Company Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard  
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Mahip Singh for R-4  
Mr. Alok Shankar for R-8

**ORDER**

Learned counsel appearing for the Appellant prays for two week's time to file affidavit of service in respect of Respondent Nos.1 & 8.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **26.09.2018** to enable him to file affidavit of service, as requested.

**(S. D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**